

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRL.MC No.2590 OF 2020

(AGAINST THE CRIME NO. 89/2020 OF KODANADU POLICE STATION,
ERNAKULAM DISTRICT)

PETITIONERS/ACCUSED NO. 1 TO 6

1. MIDHUN, S/O SIVAN, AGED 22 YEARS, AENASERRY HOUSE,
NEAR MOTHER BOARD COMPANY, KOODALAPPADU,
KOOVAPPADY VILLAGE, ERNAKULAM DISTRICT.
2. AJI.V.NAIR, AGED 22,
S/O. VIJAYAN PILLAI., VISHNUBHAVAN,
KOOVAPPADY P.O., ERNAKULAM.
3. JOMON , AGED 29, S/O. VARGHESE, THENAN (H) ,
ALATTUCHIRA P.O., CHETTINADA, ERNAKULAM.
4. ANANDHU RAJAN, S/O RAJAN, AGED 24,
KUNNUMPURATHU HOUSE, KOOVAPPADI P.O.,
KODALAPPADU, AND ERNAKULAM DISTRICT.
5. RAKESH, S/O GOPI, AGED 21,
PERIYAMPARAMBIL HOUSE, KOOVAPPADY VILLAGE,
OOCHAMTHURUTH, ERNAKULAM DISTRICT
6. SOORAJ, S/O SUSHEELAN , AGED 22,
THENGUMPARAMBIL HOUSE, KOOVAPPADY P.O.,
ERNAKULAM DISTRICT.

BY.ADV MOHAMED SABAH

RESPONDENTS/COMPLAINANT / DEFACTO- COMPLAINANT AND INJURED
WITNESS

1. STATE OF KERALA REPRESENTED PUBLIC PROSECUTOR,
HIGH COURT OF KERALA-682031.

2. THE STATION HOUSE OFFICER,
KODANADU POLICE STATION, ERNAKULAM DISTRICT-683544.
3. JINTO JOHNY, S/O JOHNY, AGED 21 YEARS,
THACHIL HOUSE, KOTTAMBALLIKKUDY BHAGOM, AIMURY KARA,
KOOVAPPADY VILLAGE, ERNAKULAM DISTRICT, PIN-683544.
4. VISHNU K.V., S/O SUDHARMA, AGED 27 YEARS, 16/25
KADUNGIL HOUSE, NARANIPUZHA, PIDAVANNUR,
MALAPPURAM DISTRICT, PIN-679574.

BY ADV SAIPOOJA FOR R3 & R4
SRI.C.S.HRITHWICK, PUBLIC PROSECUTOR FOR R1 & R2

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE
FOLLOWING:

ASHOK MENON, J.

Cri.MC No.2590 of 2020

Dated this the 8th day of May, 2020

O R D E R

Learned Public Prosecutor seeks time to get instructions.

Post on 12.5.2020.

**ASHOK MENON
JUDGE**

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